

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:506
ANSWERED ON:15.03.2012
SALE OF UCC PRODUCTS
Ray Shri Rudramadhab

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) Whether Dow and its affiliated companies sold products of Union Carbide Corporation(UCC) to evade law and did business worth \$ 24 million in 1999 through one company alone;
- (b) if so, the facts thereof;
- (c) whether the Government intends to hold a detailed inquiry into the dealings of Dow with Indian Companies;
- (d) if so, the work plan in this regard;
- (e) the steps proposed to put blanket ban on sale of Dow products under any brand name and attach the properties of Indian or foreign companies involved therein; and
- (f) if not, the reasons therefor ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)to(f): The Department of Chemicals and Petrochemicals does not hold any information regarding sale of products of Union Carbide Corporation (UCC) by DOW and its affiliated companies and their doing business worth US \$ 24 million in 1999 through one company alone.